

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.41(1)(a)(i)-HC/2018-23/4630**

**the 9<sup>th</sup> February, 2023**

**NOTIFICATION**

Hon'ble the Chief Justice (Acting) has been pleased to approve the following rates of fees for the Standing Counsel for conducting cases before the High Court of Tripura:

**RATES OF FEES**

**Retainer Fees: Rs.15,000/- (Rupees fifteen thousand only) per month**

**(i) Drafting fees (Main case)**

(a)	Memo of Appeal (Writ Petition/Writ Appeal/Review matters/Revision Petition/First Appeal/Second Appeal/Contempt Petition, including all Civil, Criminal Appeals etc.)	<b>Rs. 2130/-</b> (for Senior Advocate)
(b)	Written Petition	<b>Rs. 1060/-</b> (for Advocate)
(c)	Counter Affidavit	

**(ii) Drafting fees (Misc. case)**

(a)	Condonation Petition or Objection thereto	<b>Rs. 1060/-</b> (for Senior Advocate)
(b)	Stay Petition or Objection thereto	<b>Rs. 760/-</b> (for Advocate)
(c)	Other Miscellaneous Petition or Objection thereto	

**(iii) Fees for conducting cases:**

(a)	Appearance in Main matters (for substantive hearing)	<b>Rs. 1750/-</b> (for Senior Advocate) <b>Rs. 1230/-</b> (for Advocate)
(b)	Appearance in Misc matters (for substantive hearing)	<b>Rs. 1230/-</b> (for Senior Advocate) <b>Rs. 870/-</b> (for Advocate)

This will come into force with immediate effect.

By order,

Sd/-

**(V. Pandey)**

Registrar General

**Copy to:**

- (01) The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
- (02) The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
- (03) All the Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
- (04) Sri B.N. Majumder, Learned Senior Advocate, Standing Counsel, High Court of Tripura, Agartala;
- (05) The Registrar (Vigilance), High Court of Tripura, Agartala;
- (06) The LR & Secretary, Law Department, Govt. of Tripura, Agartala;
- (07) The Registrar (Judicial), High Court of Tripura, Agartala;
- (08) The Registrar (Admn., P & M), High Court of Tripura, Agartala;
- (09) The Joint Registrar, DDO, High Court of Tripura, Agartala;
- (10) All the Deputy Registrars, High Court of Tripura, Agartala;
- (11) All the Assistant Registrars, High Court of Tripura, Agartala;
- (12) The System Analyst, Computer Section, High Court of Tripura, Agartala with a direction to upload the same in the Official Website of the High Court;
- (13) The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala;
- (14) The Case Section, High Court of Tripura, Agartala; and
- (15) Order File.

**Registrar General**